## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 365 OF 2017**

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raj West Power Limited ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit Mr. Pratik Das

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. P. N. Bhandari for R-2 to 4

## **ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on <u>30-1-2019</u>. Interim order, if any, will continue till the next date of hearing.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur )
Chairperson

tpd/js